



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.05.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 08.05.2026 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No.  | Name of the parties   | Counsel for Appellants | Counsel for Respondents                                    |
|--------|---|---|------------------------|--|
| 1.     | Comp. App. (AT) (Ins) No. 422 of 2025   | UV Asset Reconstruction Company Ltd. & Anr.<br>Vs.<br>Anish Niranjana Nanavaty,<br>RP of Reliance Telecom Ltd. & Anr. | Sanjukta Roy           | Vaijayant Paliwal<br>Kirti Gupta- R1<br>Fatema Kachwlla-R2 |
| 2.     | Comp. App. (AT) (Ins) No. 1644 of 2024 & I.A. No. 5993 of 2024<br><br><b>Part Heard</b> | Laxmimukund Enterprises Pvt. Ltd.<br>Vs.<br>Yash Metallics Pvt. Ltd.  | Kaushal Kumar Sharma   | Sayed Sarfaraz Karim<br>Somnath Bhattacharya               |
| 3.     | Comp. App. (AT) (Ins) No. 708 of 2025<br><br><b>Part Heard</b>                          | Sanjiv Bhayana<br>Sole Proprietor of Bhayana Realtors Inc.<br>Vs.<br>Ashiana Dwellings Pvt. Ltd.                      | Anannya Ghosh          | Sakshi Kapoor  |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar